

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 4, 2007

No. 111 /JR(S)/2007

Pursuant to Government appointment/Notification No. 599 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Ram Kailash**, Additional District & Sessions Judge (Fast Track Court), Agra to be Additional District & Sessions Judge, Agra.

No. 112 /JR(S)/2007

Pursuant to Government appointment/Notification No. 599 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Neeraj Nigam**, Additional District & Sessions Judge (Fast Track Court), Mainpuri to be Additional District & Sessions Judge, Mainpuri.

No. 113 /JR(S)/2007

Pursuant to Government appointment/Notification No. 599 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Allah Rakhai**, Additional District & Sessions Judge (Fast Track Court), Kairana (Muzaffarnagar) to be Additional District & Sessions Judge, Muzaffarnagar.

No. 114 /JR(S)/2007

Pursuant to Government appointment/Notification No. 599 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Vidya Shanker Patel**, Additional District & Sessions Judge (Fast Track Court), Aligarh to be Additional District & Sessions Judge, Kanpur Nagar.

No. 115 /JR(S)/2007

Pursuant to Government appointment/Notification No. 599 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Govind Ballabh (Sharma)**, Additional District & Sessions Judge (Fast Track Court), Moradabad to be Additional District & Sessions Judge, Moradabad.

No. 116 /JR(S)/2007

Pursuant to Government appointment/Notification No. 599 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Yogesh Chandra Tripathi**, Additional District & Sessions Judge (Fast Track Court), Banda to be Additional District & Sessions Judge, Banda.

No. 117 /JR(S)/2007

Pursuant to Government appointment/Notification No. 599 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Mahipat Singh Verma**, Additional District & Sessions Judge (Fast Track Court), Aligarh to be Additional District & Sessions Judge, Fatehpur.

No. 118 /JR(S)/2007

Pursuant to Government appointment/Notification No. 599 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Krishna Kumar Asthana**, Additional District & Sessions Judge (Fast Track Court), Muzaffarnagar to be Additional District & Sessions Judge, Kaushambi.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 96 / JR (S)/ 2007, Dated: Allahabad: April 4, 2007

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).

5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judges, Agra, Mainpuri, Muzaffarnagar, Aligarh, Moradabad, Banda, Kanpur Nagar, Kaushambi & Fatehpur. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and take over charge of their new postings forthwith.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, gra, Mainpuri, Muzaffarnagar, Aligarh, Moradabad, Banda, Kanpur Nagar, Kaushambi & Fatehpur. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**